

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/268 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Member,
MACT, Cachar, Silchar.

Dated Guwahati the th 20 January, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. **SMACT/I/14/5/22** dated the 19th January, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.01.2022 and 18.01.2022**, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/269/A, dated , 20-01-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

Rita